

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

Subject: Training Programmes to be organized by the State Judicial Academy in the month of September, 2019, at Jammu campus.

ORDER

No: 616

Dated: 03/09/2019

All the Sessions Judges posted in Jammu province are hereby nominated for attending the One Day Refresher Programme on "**Evidence Act, with special emphasis on Dying Declaration, Statement of Accomplice and Confessional Statements**" scheduled to be held on 08th September, 2019 at J&K State Judicial Academy, Janipur campus, Jammu. All the nominated officers shall report in the J&K State Judicial Academy, Jammu at 08:30 am sharp on the said date.

By Order

(Sanjay Dhar)
Registrar General

No: 14481-518/ES

Dated: 03/09/2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir,
4. Registrar Rules, High Court of J&K,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar
..... for information.
6. All District & Sessions Judge, with the request to circulate the order amongst all other District Judges working under their territorial jurisdiction.
7. Director J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated officers accordingly.
8. CPC e-Courts High Court of J&K, for uploading the same on the official website of the High Court.
9. Office File.

Registrar General